

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s)(Civil) No(s).241/2024

GOPI SHANKAR M

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 113473/2024 - INTERVENTION/IMPLEADMENT

Date : 16-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHIFor Petitioner(s) Ms. Astha Deep, AOR
Mr. Sujeet Ranjan, Adv.For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. K. M. Nataraj, A.S.G.
Ms. Swati Ghildiyal, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Vijay Awana, Adv.
Ms. B.ln Shivani, Adv.
Mr. Sudarshan Lamba, Adv.
Mr. Aman Mehta, Adv.
Dr. N. Visakamurthy, AORUPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel appearing on behalf of the petitioner as well as learned Solicitor General of India appearing on behalf of the respondents.

2. In light of the prayer made in the instant petition, post this matter before a three-Judge Bench after obtaining necessary directions from Hon'ble the Chief Justice of India.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR(PREETHI T.C.)
ASSISTANT REGISTRAR